

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:37
ANSWERED ON:26.07.2010
EXTENSION OF PATENT PROTECTION BY EU
Acharia Shri Basudeb

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the European Union (EU) Agency for Fundamental Rights is inclined to push in the area of medicines for extension of patent protection by another five years;
- (b) if so, the details thereof alongwith the reaction of the Government and the generic medicine manufacturers in the country in this regard; (
- (c) whether all these measures are an attempt to extend the sphere of patents and retain monopoly well past the normal time period granted under TRIPS; and
- (d) if so, the corrective steps taken by the Government in this regard to thwart such attempts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a): No such proposal has been received from the European Union Agency for Fundamental Rights.
- (b) to (d) : Does not arise.